

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 1818  
(To be answered on the 11<sup>th</sup> February 2021)**

**SEA PLANE SERVICE**

**1818. SHRI LAVU SRI KRISHNA DEVARAYALU**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Government has started sea plane service from water bodies with a view to boost tourism;
- (b) if so, the details thereof;
- (c) the details of the routes including operational routes under the service and time by which it is likely to be operational;
- (d) the details of the airlines which have commenced sea plane services;
- (e) whether there is a proposal to include water bodies in Andhra Pradesh under the service; and
- (f) if so, the details thereof and if not, reasons therefor?

**ANSWER**

**Minister of State (IC) in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)**

**(Shri Hardeep Singh Puri)**

(a) to (c): To usher a new era of Air Travel in India, Ministry of Civil Aviation has introduced a new mode of transportation i.e. seaplane operations from water aerodromes under UDAN (Ude Desh ka Aam Nagrik). Airports Authority of India (AAI), the implementing agency has awarded 28 seaplane routes connecting 12 Water Aerodromes across the country. The Selected Airline Operators (SAOs) under UDAN are obligated to commence RCS flight operations on a RCS-route within a period of six months from the issuance of Letter of Award or within two months from the readiness of airport, whichever is later, unless any extension is granted by the Implementing Agency.

(d): The Selected Airline Operator - M/s SpiceJet has recently commenced sea plane operations from Statue of Unity, Kevadia to Sabarmati River Front, Ahmedabad.

(e) & (f): Airports Authority of India (AA), the Implementing Agency, has awarded Prakasam Barrage to SAO for sea plane operations in Andhra Pradesh till 1st phase of round 4.0 under UDAN scheme.